

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

**CUSTOMS MISCELLANEOUS APPLICATION NO. 86363 OF 2025
IN
CUSTOMS APPEAL NO. 86124 OF 2020**

(Arising out of Order-in-Appeal No. MUM-CUS-JSN-IMP-22/2020-2021 dated 21.08.2020 passed by the Commissioner of Customs (Appeals), Mumbai-1.

**COMMISSIONER OF CUSTOMS IMPORT-MUMBAI
IMPORT – I
NEW CUSTOMS HOUSE, BALLARD ESTATES,
MUMBAI-400001.**

Appellant

Vs.

**BRILLIANT COLLECTION
OFF NO. 33, 2ND FLOOR,
MANISH MARKET,
RAMABAI AMBEDKAR MARG,
FORT, MUMBAI-400001.**

Respondent

Appearance:

Shri Jitesh Jain, Joint Commissioner, Authorised Representative for the Appellant.

None for the Respondent.

CORAM:

HON'BLE Dr. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER (TECHNICAL)

FINAL ORDER NO. A/85993/2025

Date of Hearing: **26/06/2025**

Date of Decision: **26.06.2025**

Miscellaneous application filed for withdrawal of appeal on monetary ground by the Appellant Commissioner is allowed.

2. Appeal is dismissed as withdrawn.

**(DR.SUVENDU KUMAR PATI)
MEMBER(JUDICIAL)**

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**